

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2017]

For the Attention of the Stakeholders of **CS Clinical Solutions India Private Limited**

1.	Name of the Corporate Person	CS Clinical Solutions India Private Limited
2.	Date of Incorporation of Corporate Person	04/01/2010
3.	Authority under which Corporate Person is Incorporated / Registered	Registrar of Companies, Mumbai.
4.	Corporate Identity Number of Corporate Person	U85100MH2010PTC198433
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	Plant 6, Godrej & Boyce Complex LBS Marg, Pirojshahnagar, Vikhroli (West), Mumbai - 400079
6.	Liquidation commencement date of Corporate Person	06/07/2022
7.	Name, Address, Email address, Telephone Number and the Registration Number of the Liquidator	Bharat Ramakant Upadhyay Reg. No.: IBBI/IPA-002/IP-N00120/2017-18/10289 Address: 507, 5th floor, C2 Wing, Skyline Wealth Space, Skyline Oasis Complex, Premier Road, Near Vidyavihar Station, Ghatkopar- West, Mumbai - 400086 Ph. No.: 9833284483 Email Id registered with IBBI: brupadhyay@hotmail.com Claims to be sent on Email Id: brupadhyay.irp@gmail.com
8.	Last date for submission of claims	05/08/2022

Notice is hereby given that **CS Clinical Solutions India Private Limited** has commenced voluntary liquidation on **06 July, 2022**.

The stakeholders of CS Clinical Solutions India Private Limited are hereby called upon to submit a proof of their claims, on or before **05 August, 2022**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

 B.R.

Bharat Ramakant Upadhyay

Date: 06/07/2022

Place: Mumbai



NOTICE BOARD

CORPORATE ASSOCIATE DIARY | APPOINTMENTS, MOVEMENTS, CELEBRATION, HONOURS

UPDATE : (MDSL) Keel laid for the fourth stealth frigate of project 17a on 28 June 2022



RAdm G K Harish, Director General Naval Design- of the Indian Navy laid the keel of the fourth ship (Yard- 12654) of the prestigious P17A class stealth frigates on 28 Jun 2022. P17A warships are follow-on warships of the Shivalik class stealth frigates. Seven frigates in this series will be constructed of which four are being constructed in Mazagon Dock Shipbuilders Limited (MDL) and three in GRSE with MDL as the lead yard. The P17A class frigates are being built using indigenously developed steel and fitted with state-of-the art weapons and sensors along with Integrated Platform Management System. These ships are having enhanced stealth features. Construction of P17A ships differ in the very concept of warship building by way of adoption of a state-of-the art methodology namely, 'Integrated Construction (IC)' where the blocks are pre-outfitted before joining to reduce the build period of warships. When commissioned the platforms will exponentially enhance the combat capability of the Indian Naval fleet.

UPDATE : (LIC) Update on the Progress of Exercise to Determine Indian Embedded Value (IEV) of LIC of India.

Further to the press release dated May 30th 2022 by LIC of India, it is informed that the exercise of determining the Indian Embedded Value (IEV) as on March 31, 2022, may take some more time to get completed. Once completed and after requisite approvals, the required public disclosures of the same, will be made in this regard, by LIC of India. As of now, we expect the required public disclosures, to be made by July 15th, 2022.

UPDATE : (VEPL) VEPL awarded for its innovative technology



Valuable Edutainment (VEPL) won the award for Best Innovative Technology Solutions for school education at India Education Summit 2022, Mumbai, organised by the Global Triumph Foundation, a leading global analytical company providing ratings, research and insight driven Market Research to the world's largest and leading

industries. The event organised at Holiday Inn around the theme "Innovation in Education" several eminent speakers from the education sector participating with their thoughts on the innovative steps in the education. VEPL has successfully made its mark in the country as an innovator in providing pioneering technology for V-Sat based virtual education in more than 2000 government schools of Maharashtra, Uttarakhand, Odisha and Tripura. Smt. Swaroop Sampat Rawal was one of the key note speaker highlighting importance of life skills training in schools across rural India. Dignitaries praised the innovative technology made available by VEPL to impart quality education in the schools in rural parts of the country. This Made in India software by VEPL is specifically designed for live interaction during the sessions helping the students to get their doubts cleared then and there. The software is hybrid in nature and works on multiple networks like V-Sat, internet and leased Line. "The award we received for Best Innovative Technology Solutions has been a great boost to the work we are doing in the field of education. It certainly confirms our belief that V-Sat based connectivity is the best solution to reach every nook and corner of the country and deliver quality and uniform education to students of rural India," said Shri. Shirish Nandeshwar, Director, Valuable Edutainment Pvt. Ltd.

UPDATE : (Chitari Travels) Chitari Travels awarded with a guard of honour

Pramod Chitari, who has given tour of Kashmir to over two and a half lakh tourists, was awarded with a guard of honour award and has been honoured

with a cash prize of Rs. 50,000 on behalf of the National Conference party of Kashmir. Pramod Chitari has been organizing Kashmir tours for the past 58 years and between 2006 and 2022, Chitari Travels has completed 100 Kashmir trips, and on the



occasion of these 100 trips, on behalf of the National Conference, courtesy call was paid to Chitari at the hands of former Kashmir Chief Minister Omar Abdullah in the presence of local MLA Nazire Ahmed.

UPDATE : (WR) WR RPF nabs a history sheeter red handed at Andheri station

RPF WR has launched Operation Yatri Suraksha under which RPF catches criminals involved in passenger-related crimes such as theft and robbery & the accused are handed over to GRP for further legal action. According to a press release issued by Shri Sumit Thakur – Chief Public Relations Officer of Western Railway, the RPF has formed special Crime Prevention and Detection Squads (CPDS) at all major stations in Mumbai Division of WR which work intelligently by gathering source information to catch the criminals. On 4th July, 2022, the CPDS staff of Andheri team comprising of Head Constable Naveen, Constables - Ankit, Deepak and Anuj Gurjar observed one suspected person roaming at Andheri PF No. 6. The CPDS members observed his activity with help of CCTV footages. It was noticed that, taking advantage of crowd, the suspected person pick-pocketed the wallet from a commuter who was climbing the stairs at middle FOB at PF No. 06. The accused tried to run away from the spot. However, CPDS team acting immediately caught the accused trying to run away and brought him at RPF Post Andheri along with stolen property. On interrogation, the culprit disclosed his name as Sunil, resident of Naigaon (East) Mumbai and admitted to the theft. The culprit was taken to GRP office where a case was registered by GRP u/s 379 IPC against him. It was found that several criminal cases have been registered against the offender earlier also under various IPC sections With a focused approach under operation Yatri Suraksha, Western Railway's RPF is producing excellent results and the RPF is motivated to intensify the drive under Operative Yatri Suraksha in near future.

UPDATE : (DOT) Tourism Dindi' to be a part of the Wari Pilgrimage procession

For the first time Maharashtra Tourism will be participating in Wari pilgrimage procession by having their own 'Tourism Dindi'. The flag off ceremony will be conducted on 1st July at Phaltan, with around 400 devotees and tourism stakeholders, from where Dindi will proceed towards Pandharpur and will culminate on Ashadi Ekadashi on 10th July, 2022. The Pandharpur wari is a 21-day pilgrimage procession from Alandi to Pandharpur, the abode of Lord Vitthal. After waiting for two years, this year Maharashtra is buzzing with the chants of Vithu-mauli as the Warakaris have set out from the corners of Maharashtra towards Pandharpur to bow down at the feet of Lord Vitthal. The history of Wari is several years old and it is believed that Chhatrapati Sambhaji Maharaj took initiative to protect the Wari tradition. Milind Borikar, Director, Directorate of Tourism (DoT) said, "This is the first time that Maharashtra Tourism is participating in Wari festival and Directorate of Tourism is keen to participate in this year's event in the form of Tourism Dindi. We will have a LED van, providing information on various tourist destinations in Maharashtra as well as a tourist caravan. Media representatives will be able to get a tour of the caravan during the occasion."The Directorate of Tourism invites all media and tourism lovers/ devotees of Lord Vitthal, who have not been able to attend and get an experience of the festival due to lack of time, to participate in the Tourism Dindi.

UPDATE : (WR) RPF celebrates Azadi Ka Amrit Mahotsav



As a part of the celebration of Azadi Ka Amrit Mahotsav, Motorcycle rallies by RPF personnel from 75 different locations across the country were flagged off on 01.07.2022. This rally would head towards their Zonal headquarters at 16 locations and from there, they will move towards the 4 iconic places related to the freedom movement of India i.e.Jallianwala Bagh, Amritsar in the North; Bhitiharwa Ashram, Champaran in the East; Hussain

Sagar Lake, Hyderabad in the South and Sabarmati Ashram, Ahmedabad in the West. Moving from these places, the Motorcycle Rally will conclude at Delhi. RPF is also felicitating freedom fighters or members of their families across India to express gratitude to them for having contributed to the freedom struggle. Mobile video walls are being taken to the nook and corner of our country to spread awareness about safety and security consciousness while traveling on rail. They are also being used to showcase the achievements and service commitment of RPF.

UPDATE : (WR) WR commissions new skywalk between bandra terminus & khar road



Western Railway has successfully undertaken various infrastructural upgradation and augmentation works for the convenience of passengers. In continuation to this, a new Skywalk has been commissioned connecting Bandra Terminus to suburban network at Khar Road station, for the convenience of passengers of outstation trains arriving & departing from Bandra Terminus. According to a press release issued by Shri Sumit Thakur - Chief Public Relations Officer of Western Rly, the new Skywalk of 4.4 m wide & 314 m long has been commissioned between Bandra Terminus & Khar Road on 1st July, 2022. With the commissioning of this skywalk, Bandra Terminus is now directly connected with Khar Road station of Mumbai suburban railway network. This new Skywalk will be of great convenience to outstation passengers. Now, passengers can reach any of the platforms of Bandra Terminus by deboarding at Khar Road station and taking the Khar South FOB, which in turn is connected to the Skywalk. The Skywalk connects all the FOBs of Bandra Terminus station. The total cost of the Skywalk is approx. Rs. 14 crore and has been constructed using 510 MT structural steel, 20 MT Reinforcement steel & 240 cum of concrete. With this, total seven FOBs & Skywalks have been commissioned in the Mumbai suburban section of Western Railway in the financial year 2022 - 23.

EVENTS, ANNOUNCEMENT, LAUNCHES, CSR INITIATIVES, APPOINTMENTS, MOVEMENTS, CELEBRATION

indianexpress.com

I choose substance over sensation.

Inform your opinion with credible journalism.

The Indian Express.
For the Indian Intelligent.

financialexp.apapr.in

The Indian EXPRESS
— JOURNALISM OF COURAGE —

इंडियन बैंक

ALLAHABAD

ALLAHABAD

BORIVALI BABHAI NAKA BRANCH: Ground Floor, Emperor Building, L.T. Road, Babhai Naka, Borivali (W), Mumbai- 91. *Tel: 022-2899 8188. Fax: 022-2899 8188 *Email: borivaliwest@indianbank.co.in

JEWEL AUCTION NOTICE

The below mentioned borrowers have been issued notices to pay their outstanding amounts towards the facility against gold ornaments availed by them from **Indian Bank, Ground Floor, Emperor Building, L.T. Road, Babhai Naka, Borivali**. Since the borrowers failed to repay the dues under the facility, We are constrained to conduct an auction of the pledged gold ornaments on **19.07.2022**. Indian Bank has the authority to remove any of the following accounts from the auction without prior intimation. Further, Indian Bank reserves the right to change the Auction date without any prior notice.

Sr. No.	A/C No.	Name	Total Loan Due (₹)	Gross Weight (Gms)	Net Weight (Gms)
1.	7033623959	Ramkumar Rajaram Tiwari	6,30,508/-	233.00	195.00
2.	7034926011	Ramkumar Rajaram Tiwari	8,92,244/-	307.80	268.00

Auction will be held on **19.07.2022**. EMD Amount: **Rs. 2,00,000/-** (should be credited before 19.07.2022). For further information the buyers can Contact: **Indian Bank, Ground Floor, Emperor Building, L.T. Road, Babhai Naka, Borivali, Mumbai-91. *Tel: 022-2899 8188, *Fax: 022-2899 8188, *Contact Person: Neha Gupta, Contact No. 022-28998188**

Date : 07.07.2022 Sd/-
Place : Borivali, Mumbai

Authorised Officer, Indian Bank

LEGAL NOTICE

Re: All that Flat No. 501, ad measuring about 1893 sq. ft. carpet area on 5th Floor of Tower 'C' in 'IMPERIAL HEIGHTS' situated at Best Nagar Oshiwara, Goregaon (West), Mumbai – 400104 alongwith Podium car parking P2-No.99 situated on the land bearing Plot bearing C.T.S. No. 1 (part) of Village Goregaon, Taluka Borivali along with easement right over all Common Part and Portions of the Building.

Notice is hereby given to all concerned and the members of public in general that one of our clients intends to purchase the aforementioned flat from its present owners Capt. Nasjeet Singh Goshai & Mrs. Nirmala Singh (on the terms and conditions and the consideration as agreed between them).

Any person(s) having any share, right, title, interest, tenancy, mortgage, agreement, charge or any other claim concerning the said flat or any part thereof in any manner whatsoever or any objection to the proposed transfer thereof is/are requested to notify the same to the undersigned with supporting documentary evidence within 5 days from the date of publication of this notice. Where after all the claims, if any, shall be deemed to have been waived and no further claim shall be entertained and our client shall proceed to complete the transfer in accordance with law.

S.K. Singhi
S.K. SINGHI & CO. LLP ADVOCATES
135/136, A - Wing, Mittal Court,
Nariman Point,
Mumbai - 400021
Ph: 022-22048652,
E-mail: mumbaioffice@skscollp.com

LEGAL NOTICE

Re: All that Flat No. 501, ad measuring about 1893 sq. ft. carpet area on 5th Floor of Tower 'C' in 'IMPERIAL HEIGHTS' situated at Best Nagar Oshiwara, Goregaon (West), Mumbai – 400104 alongwith Podium car parking P2-No.99 situated on the land bearing Plot bearing C.T.S. No. 1 (part) of Village Goregaon, Taluka Borivali along with easement right over all Common Part and Portions of the Building.

Notice is hereby given to all concerned and the members of public in general that one of our clients intends to purchase the aforementioned flat from its present owners Capt. Nasjeet Singh Goshai & Mrs. Nirmala Singh (on the terms and conditions and the consideration as agreed between them).

Any person(s) having any share, right, title, interest, tenancy, mortgage, agreement, charge or any other claim concerning the said flat or any part thereof in any manner whatsoever or any objection to the proposed transfer thereof is/are requested to notify the same to the undersigned with supporting documentary evidence within 5 days from the date of publication of this notice. Where after all the claims, if any, shall be deemed to have been waived and no further claim shall be entertained and our client shall proceed to complete the transfer in accordance with law.

S.K. Singhi
S.K. SINGHI & CO. LLP ADVOCATES
135/136, A - Wing, Mittal Court,
Nariman Point,
Mumbai - 400021
Ph: 022-22048652,
E-mail: mumbaioffice@skscollp.com

PUBLIC NOTICE

FOR LOSS OF SHARE CERTIFICATE

Notice is hereby given that the share certificates (no)s 3354702, 5421125, 6703156, 6703157, 10604240, 55035260, 59017068, 62610027 for 128 shares bearing distinctive no(s) 51127078-51127082, 88530959 - 88530962 139898273 - 139898274, 139898275 - 139898276, 188532248 - 188532249, 1337624679 - 1337624701, 1625851984 - 1625852001, 2218747254 - 2218747327 standing in the name(s) of **INGLA SINHA** joint holder **SURENDRANATH SINHA (DECEASED)** in the books of **M/s. RELIANCE INDUSTRIES LIMITED**, has/have been lost/misplaced/destroyed and the advertiser has/have applied to the company for issue of duplicate share certificate(s) in lieu thereof, any person(s) who has/have claim(s) on the said shares should lodge such claim(s) with the company's registrars and transfer agents viz Klin Technologies Private Limited, Selenium Tower B, Plot no: 31 & 32 Gachibowli, Financial District, Nanaknagar, Hyderabad - 500032 within 15 days from the date of this notice falling which the company will proceed to issue duplicate share certificate(s) in respect of the said shares.

Name(s) of the Shareholder(s) **INGLA SINHA**
Joint Holder **SURENDRANATH SINHA (DECEASED)**
Date: 7th July 2022
Place: Mumbai

S. E. RAILWAY – TENDER

e-Tender Notice No. 4324-GRC-CE-G-II-13-2022, dated 05.07.2022. e-Tender is invited by Chief Engineer(Con)/II/GRC, S.E. Railway for and on behalf of the President of India for the following work. Following tender has been uploaded on website www.ireps.gov.in The tender will be closed at 12.00 hrs. on due date. **Brief Description of Works :** Rourkela-Kalunga Section – Balance work for Construction of Foundation, Substructure, Supply, Fabrication, Assembling, Erection/Launching of Girders for Road Over Bridge No. 209 [Span : 1x42m Bow String Girder (CG) + 1x18m (CG)] in lieu of existing Level Crossing at Km : 414/09-11 and Road Over Bridge No. 214 [Span : 1x36m (CG) + 2x18m (CG)] in lieu of existing Level Crossing at Km : 425/01-03 in Chakradharpur Division of S.E. Railway. **Approx. Cost :** ₹ 17.63 Crore. **Bid Security :** ₹ 10,31,500/- **Completion period :** 18 months. **Closing Date :** 29.07.2022. Interested tenderers may visit website www.ireps.gov.in for full details/description/specification of the tenders and submit their bids online. In no case manual tenders for these items will be accepted. **N.B. :** Prospective Bidders may regularly visit www.ireps.gov.in to participate in all other tenders. (PR-302)

NOTICE

Notice is hereby given that below mentioned company(s) share certificate (s) has been lost by applicants and they have applied to the company to issue duplicate certificate & transmission. Any person who has / have such claim with the company within 15 days of the publication of this notice, after which no claim will be entertained and the company will proceed to issue duplicate share certificate stated share in the name of the applicants. The public are cautioned against dealing in any manner with these below mentioned shares.

Name of the Holder : Jagdish J
Name of the Applicants : Maya J & Shakuntala J
Address : No.90, Serpentine Road, Ground Floor, Kumara Park, West Bangalore-560020

Company names & Address	Holder Name	Folio No.	No. of Shares	Certificate nos	Distinctive nos. From To
Reliance Industries Ltd	Late Jagdish J	000069647	960	66798710	6887449911-50870
	Late Jagdish J	000069647	6	13215251	290357758-763

Date: 06.07.2022
Place: Bangalore

PUBLIC NOTICE

NOTICE is hereby given that I/We REENU KAPOOR presently residing at 401, SHISHIRA, YAMUNA NAGAR, ANDHERI WEST, MUMBAI being the Shareholder/s of a Nirlon Limited ("the Company") with respect to 231 no. of equity shares under the said folio is/are lost/misplaced at my/our end for which, I/We have applied to the Company to issue duplicate Share Certificate/s in lieu of the original share certificate/s.

Any person having claims or objection for the issue of Duplicate Share Certificate/s as aforesaid shall lodge claims or objections with the Company at its Registered Office at Pahadi Village, Off the Western Express Highway, Goregaon (East), Mumbai 400 063 within 14 days from this date of publication, if no claims or objections are received for the same within the said period, then the Company will proceed to issue duplicate Share Certificate/s. The original Share Certificate/s shall be treated as cancelled once the duplicate share certificate/s is/are issued by the Company. Place : Mumbai | Date 15.06.2022

S. E. RAILWAY TENDER

Tender Notice No. : 114-El-G-KGP-32R5-S-E-AMC, dated 04.07.2022. Sr. Divisional Electrical Engineer (G), South Eastern Railway, Kharagpur-721301 for and on behalf of the President of India invites e-Tenders for the following work below:- **15.00 hrs.** on the date mentioned against items and will be opened at **15.30 hrs.** **Description of work :** Electrical work for (a) Supply, Installation, Testing & Commissioning of 02 Nos. Escalators for North and South side circulating area at Kharagpur Railway Station for 2nd FOB. (b) Supply, installation, testing & commissioning of 02 Nos. Escalators on Platforms 1/2 & 7/8 at Kharagpur Railway station for 2nd FOB including 10 years maintenance after warranty. **Tender Value :** ₹ 3,14,73,549.52. **EMD :** ₹ 3,07,400/- **Cost of Tender Document :** 0/-. **Completion Period :** 12 months from the date of issue of Letter of Acceptance. **Date of Submission :** Upto 15.00 hrs. of 27.07.2022. **Date of Opening :** 27.07.2022. Interested tenderers may visit website www.ireps.gov.in for full details, description and specification of the tender and submit their bids online. In no case manual tender for this work will be accepted. **Note :** Prospective Bidders may regularly visit 'www.ireps.gov.in' to participate in all tenders. (PR-297)

Notice Inviting Tender

Jindal Power Limited (JPL) is having its registered office at Vill & Post Tamnar, Raigarh, C.G.-496107 and having its Unit of 4x250 MW & amp; 4x600 MW Thermal Power Plant at Vill Tamnar, Teh. Gharghoda, Dist. Raigarh (C.G.)

JPL wishes to Engage Transporters with end to end responsibility for following:

- Lifting either from Ash Silo or Loading from Ash Dyke, Transportation, Dumping of Pond/Fly Ash at a distance of approx. 100 to 125Kms from our above plant for construction of CC road and embankment at National Highways on competitive bidding basis. Total estimated quantity is 3 Lakh MT; this quantum may be allocated in Part or full to one or more agency/agencies.
- Transportation of ash for Brick Manufacturing units (Est. quantity 75000 MT)
 - 0 - 50 KM,
 - 50.1- 100 Km,
 - 100.1-150 Km
- Transportation of Conditioned / Pond ash upto Railway Siding Bhalumuda (Lead-15 KM), Loading and Marketing of CFA/Pond ash by rakes in bulk.
- Disposal of dry fly ash to different Cement Industries through Closed vessels/Bulkers Lead- 0-300 KM

Bid documents can be downloaded from our website - www.jindalpower.com. Interested and qualified bidders may submit their bids through email to : tender@jindalpower.com on or before **18.07.2022**.

Jindal Power Ltd (CIN : U04010CT1995PLC008985)
Reg. Office : Tamnar 496 107, Dist. Raigarh, Chhattisgarh
T + 91 7767 281701-08 / 302000 / 302004

SCHEDULE I FORM A PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF CS CLINICAL SOLUTIONS INDIA PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of the Corporate Person	CS Clinical Solutions India Private Limited
2. Date of Incorporation of Corporate Person	04/01/2010
3. Authority under which Corporate Person is Incorporated / Registered	Registrar of Companies, Mumbai.
4. Corporate Identity Number of Corporate Person	U85100MH2010PTC196433
5. Address of the Registered Office and Principal Office (if any) of Corporate Person	Plant 6, Godrej & Boyce Complex LBS Marg, Prakashnagar, Vikhroli (West), Mumbai - 400079
6. Liquidation commencement date of Corporate Person	06/07/2022
7. Name, Address, Email address, Telephone Number and the Registration Number of the Liquidator	Bharat Ramakant Upadhyay Reg. No.: IBB/LPA-002/IP/N00120/2017-18/10289 Address: 507, 5th floor, C2 Wing, Skyline Wealth Space, Skyline Oasis Complex, Premier Road, Near VidyaVihar Station, Ghatkopar-West, Mumbai – 400086 Ph. No.: 9832094483 Email id registered with IBB: brupadhyay@hotmail.com Claims to be sent on Email id: brupadhyay.rr@gmail.com
8. Last date for submission of claims	05/08/2022

Notice is hereby given that **CS Clinical Solutions India Private Limited** has commenced voluntary liquidation on **06 July, 2022**.

The stakeholders of CS Clinical Solutions India Private Limited are hereby called upon to submit a proof of their claims, on or before **05 August, 2022**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Bharat Ramakant Upadhyay
Date: 06/07/2022
Place: Mumbai

PBA INFRASTRUCTURE LTD.

CIN : L45200MH1974PLC017653

Regd. Off. :-Prakash 611/3, V.N. Purav Marg, Chembur, Mumbai - 400071
Tel No. : (022) 6127200 Fax No. : (022) 6127703
Email: pbamumbai@gmail.com Website: www.pbainfra.in

PUBLIC NOTICE

Notice is hereby given that pursuant to Regulations 5, 6 and other applicable provisions of the Securities and Exchange Board of India (Delisting of Equity Shares) Regulations, 2021 ("SEBI Delisting Regulations"), PBA Infrastructure Limited ("the Company") is in the process of making application to Voluntary delisting of its equity shares from the National Stock Exchange of India Limited (NSE) only, as approved by the Board of Directors in its meeting held on 6th July, 2022. However, equity shares of the Company continue to be listed on Stock Exchange having nationwide trading terminal i.e. BSE Limited. The Equity Shares of the Company are sought to be delisted from NSE Only.

Necessity and Objective of Delisting:

As per SEBI Delisting Regulations, Company Securities can be delisted from NSE as the equity shares of the Company are listed and will continue to be listed on Stock Exchange of having nationwide trading terminals i.e. BSE Limited.

There has been financial crisis since 2010 and the CDR opted by the company was not also successful and there did not seem any revival in the infrastructure segment in which the company is primarily operating. Company is unable to bid for Order on its own thus resulting in weak order position from March 2012. Thereby resulting in further stress in cash flow. Further the company finds the listing fees payable to the Exchange burdensome and it's complying with the disclosure a challenge as it has small capital base thus not justifying in listing to be continued.

As the Company's equity shares have been mandated by SEBI for Compulsory trading in demat form by all investor and BSE have trading terminals in various cities affording to the investors convenient access to trade and deal in the Company's equity shares across the country, it is proposed to delist the equity shares of the Company from the National Stock of Exchange of India Limited. The proposed delisting of the Company's Equity Shares from the National Stock Exchange of India Limited will not be prejudicial to or affect the interest of the investors.

By order of the Board
For PBA Infrastructure Limited
Narain P. Belani
Managing Director
DIN: 02359639

Date: 06/07/2022
Place: Mumbai

